## GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2861 ANSWERED ON:11.12.2012 OPTIMUM USE OF RESOURCES Raghavan Shri M. K.

## Will the Minister of AGRICULTURE be pleased to state:

- (a) the emphasis laid on convergence in planning, management and implementation in agricultural development for making optimum use of resources in the context of the quantum jump in the outlays in agriculture under the Rashtriya Krishi Vikas Yojana (RKVY);
- (b) the details of the District Agriculture Plans (DAPs) and State Agriculture Plans (SAPs) prepared for Kerala for the opportunities to be created by other interventions in the rural sector;
- (c) the measures taken to apportion funds among DAPs and SAPs for those activities which may not find a place in DAPs;
- (d) the steps taken by the Union Government for the investment needs of the Animal Husbandry, Dairying and Fisheries sector under the DAPs/SAPs; and
- (e) the success rate of these plans and the additional measures which are being envisaged for wider implementation of the schemes?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FOOD PROCESSING INDUSTRIES (SHRI TARIQ ANWAR)

- (a): Rashtriya Krishi Vikas Yojana (RKVY) provides for formulation of a District Agriculture Plan (DAP) by including the resources available from other existing schemes, District, State, or Central schemes. The DAPs aim at moving towards projecting the requirements for development of Agriculture and allied sectors of the district and present the vision for Agriculture and allied sectors within the overall development perspective of the district. The scheme also requires the States to prepare a comprehensive State Agricultural Plan (SAP) by integrating the District Plans, thus ensuring convergence.
- (b): Government of Kerala has prepared DAPs in respect of only 13 districts of the State so far. The State Government has not yet prepared the State Agriculture Plan (SAP) as envisaged.
- (c) & (d): The allocation under Rashtriya Krishi Vikas Yojana (RKVY) are not made by Government of India for any specific component of agriculture and allied sectors. The states have flexibility under the scheme to draw up plans and to choose projects/activities, which in their view, are most suited for increasing production and productivity in the chosen areas as per priorities of the State Government concerned.
- (e): The Government of Kerala has approved 846 projects including Animal Husbandry, Dairying and Fisheries sector under RKVY during 11th Plan, of which 628 projects are completed.